OFFICE ORDER

In supersession of the Commission’s Order of even number dated 18.02.2020, the Internal Complaints Committee for Prevention of Sexual Harassment of Women in the Commission is hereby reconstituted as under:-

<table>
<thead>
<tr>
<th>Sl.No.</th>
<th>Name and Designation</th>
<th>Post in ICC Committee</th>
<th>Contact No.</th>
<th>Email Id</th>
</tr>
</thead>
<tbody>
<tr>
<td>1</td>
<td>Smt. Anita Sinha, Joint Secretary</td>
<td>Chairperson</td>
<td>24663217</td>
<td><a href="mailto:jst.nhrc@nic.in">jst.nhrc@nic.in</a></td>
</tr>
<tr>
<td>2</td>
<td>Shri Mukesh, Deputy Registrar, Law Division</td>
<td>Member</td>
<td>24663317</td>
<td><a href="mailto:ar1.nhrc@nic.in">ar1.nhrc@nic.in</a></td>
</tr>
<tr>
<td>3</td>
<td>Smt. Monika Joon, Section Officer, Research Division</td>
<td>Member</td>
<td>2466325</td>
<td><a href="mailto:dsr.nhrc@nic.in">dsr.nhrc@nic.in</a></td>
</tr>
<tr>
<td>4</td>
<td>Prof. Ritu Gupta, National Law University (NLU), Delhi</td>
<td>Member</td>
<td>9818345009</td>
<td><a href="mailto:ritu.gupta@nlu.edu">ritu.gupta@nlu.edu</a></td>
</tr>
</tbody>
</table>

2. This has the approval of the Competent Authority.

Copy to:-
1. Smt. Anita Sinha, Joint Secretary
2. Shri Mukesh, Deputy Registrar (Law Division)
3. Smt. Monika Joon, Section Officer (Research Division)
4. Prof. Ritu Gupta, National Law University, Delhi

Copy for information to:-
1. Sr. PPS to Chairperson
2. PPS/PS to Members
3. PS to Secretary General
4. PPS to Registrar (Law)
5. PPS to Joint Secretaries
6. PS to DIG
7. Director/SSPs/DS/DRs
8. Circulation through Notice Board e-Office
9. Record File